

**NATIONAL COMPANY LAW APPELLATE TRIBUNAL**  
**NEW DELHI**

**Company Appeal (AT) No. 188 of 2019**

**IN THE MATTER OF:**

**Mr. Deorao Shriram Kalkar & Anr.**

**...Appellants**

**Versus**

**NCLT, Mumbai Bench & Anr.**

**...Respondents**

**Present:**

**For Appellants :           Ms. Yogita Bhatia, Company Secretary**

**ORDER**

**24.07.2019**       Let notice be issued on the respondents by Speed Post. Requisite along with process fee, if not filed, be filed by 25<sup>th</sup> July, 2019. If the appellant provides the *e-mail* address of respondents, let notice be also issued through *e-mail*.

Post the appeal 'for Admission (After Notice)' on **28<sup>th</sup> August, 2019** before the appropriate Bench.

[Justice S.J. Mukhopadhaya]  
Chairperson

[ Justice A.I.S. Cheema ]  
Member (Judicial)

[ Kanthi Narahari ]  
Member (Technical)

/ns/sk